



অসম ৰাজপত্ৰ

THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

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GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH

NOTIFICATION

The 5th September, 2011

No.LGL.59/2005/67. -- The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT NO. XVIII OF 2011

(Received the assent of the Governor on 03-09-2011)

**THE ASSAM FISCAL RESPONSIBILITY AND
BUDGET MANAGEMENT (AMENDMENT) ACT, 2011.**

AN
ACT

further to amend the Assam Fiscal Responsibility and Budget Management Act, 2005.

Preamble

Whereas it is expedient further to amend the Assam Fiscal Responsibility and Budget Management Act, 2005, hereinafter referred to as the principal Act, in the manner hereinafter appearing;

Assam Act
XXVII
of 2005

It is hereby enacted in the Sixty-second Year of the Republic of India as follows: -

Short title,
extent and
commencement

1. (1) This Act may be called the Assam Fiscal Responsibility and Budget Management (Amendment) Act, 2011.
- (2) It shall have the like extent as the principal Act.
- (3) It shall be deemed to have come into force on the first day of April, 2010.

Amendment of
section 4

3. In the principal Act, in section 4, in sub-section (3), -
 - (iii) for the existing clause (i), the following shall be substituted, namely : -

“(i) eliminate revenue deficit by 2011-12 and maintain revenue balance or attain a surplus thereafter ;”;
 - (iv) for the existing clause (v), the following shall be substituted, namely :-

“(v) reduce fiscal deficit to 3% of the estimated Gross State Domestic Product by 2010-11 and maintain the same level thereafter ;”;
 - (iii) for the existing clause (vii), the following shall be substituted, namely : -

“(vii) attain the total outstanding debt of the State Government to GSDP ratio at 28.2% in 2010-11, 28.3% in 2011-12, 28.4% in 2012-13, 28.4% in 2013-14 and 28.5% in 2014-15 and maintain the same level thereafter ;”;

MOHD. A. HAQUE,
Secretary to the Government of Assam,
Legislative Department, Dispur.